The Speaker informed the House that Shri Kotha Prashekar Reddy, elected Member from Medak Constituency and Shri Uttam Kumar Reddy, elected Member from Nalgonda Constituency from Telangana State resigned from their memberships on 13th December, 2023

माननीय अध्यक्ष: माननीय सदस्यगण, मुझे सभा को सूचित करना है कि निम्नलिखित निर्वाचित सदस्यों ने लोक सभा की सदस्यता से त्यागपत्र दे दिया है - तेलंगाना के मेडक संसदीय निर्वाचन क्षेत्र से निर्वाचित श्री कोथा प्रभाकर रेड्डी और तेलंगाना के नलगोन्डा संसदीय क्षेत्र से निर्वाचित श्री उत्तम कुमार रेड्डी। मैंने 13 दिसम्बर, 2023 से उनके त्यागपत्रों को स्वीकार कर लिया है।

माननीय अध्यक्ष: प्रश्न काल।

?(व्यवधान)

माननीय अध्यक्ष: प्रश्न संख्या 161.

?(व्यवधान)

11.01 hrs

ORAL ANSWERS TO QUESTIONS

(Q. 161)

माननीय अध्यक्ष: माननीय मंत्री जी।

?(व्यवधान)

माननीय अध्यक्ष : श्री बालाशौरी जी।

?(व्यवधान)

SHRI BALASHOWRY VALLABHANENI: Sir, the whole world is racing towards net zero emissions and adopting green energy initiatives.? (*Interruptions*) Our hon. Prime Minister made a statement at COP26 Summit and set a target to make India a country with Net Zero Emissions by 2070.? (*Interruptions*)

We have a target of 500 gigawatts of renewable energy by 2030 but we are far from the target? (*Interruptions*) The pollution levels across the cities in India are increasing and Delhi has the worst condition? (*Interruptions*) We all know this fact? (*Interruptions*) There is an urgent need for capacity addition of green energy to reduce the pollution levels? (*Interruptions*)

11.02 hrs

At this stage, Shri Kalyan Banerjee, Shri Kaushlendra Kumar, Shri Hibi Eden and some other hon. Members came and stood on the floor near the Table.

My question is, apart from framing guidelines for allotment of unproductive land to the States, has the Central Government taken initiatives to allot the barren land that belongs to the Central Government itself? ? (*Interruptions*) For example, Railways, Defence and other PSUs have a huge land bank which can be utilised effectively? (*Interruptions*) Will the Government propose to utilise this land and allot it for the purpose of solar, wind and pump storage projects to produce renewable energy?? (*Interruptions*)

SHRI R.K. SINGH: Hon. Speaker, Sir, contrary to what the hon. Member has said, we are well on our way to achieve our target.? (*Interruptions*) Our established capacity today is 1,86,000 megawatts of non-fossil fuels.? (*Interruptions*) Another about 1,14,000-megawatt capacity is under construction? (*Interruptions*) Apart from that, almost 55,000 megawatts are under the process of bidding? (*Interruptions*)

11.03 hrs

OBSERVATION BY THE SPEAKER

Security in the Parliament